

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 2822
TO BE ANSWERED ON 28.12.2018

Environmental Clearance

2822. SHRIMATI RITA TARAI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether there has been prolonged delay in the grant of amendment of Environment Clearance (EC) even after recommendation of the same by the Expert Appraisal Committee (EAC) since July, 2016; and
- (b) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

(a) & (b) There are no pending applications for amendment of environmental clearance in the Ministry of Environment, Forest and Climate Change except for cases which are subjudice, involve violation of Environment Impact Assessment Notification, 2006 and non-submission of documents/permissions that are requisites under the Environment Impact Assessment Notification, 2006.
